NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/120/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 6 others

NAME OF THE RESPONDENT(S)

: M/s Eswar Rubber Products Private Limited & 8 others

UNDER SECTION

: 397, 398 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SANDEEP KUMAR

Gorn CIBI VISHNU

Coursel for
Respondents.1-5

For Perisioners Sulcum

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ORDER

Ms S Manjula Devi, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R5 and Shri B Dhanaraj, counsel for R6 to R8 are present. Counsel for petitioners submitted that mediation talks between the parties has failed. Counsel for the respondents sought time to seek instructions from the client regarding the status of the mediation between the parties. At their request time is enlarged. Put up on 05.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tar Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)